

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4433

ANSWERED ON:07.09.2012

SPOT INSPECTIONS

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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the government has carried out any spot inspection of tribals to ascertain the actual development of tribals;
- (b) if so, the details thereof along with the details of such inspections carried out during each of the last three years and the current year;
- (c) whether the Government incorporates the views of tribal representatives while reviewing the schemes meant for tribals;
- (d) if not, the reasons therefor; and
- (e) the remedial steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) to (e): Monitoring of the schemes/programmes is an ongoing process and mechanisms followed in this regard is given below:

Officer undertake on the spot visits to the States/UTs for ascertaining the progress of implementation of various schemes/programmes of the Ministry of Tribal Affairs.

Review Meetings with State representatives/functionaries.

Periodic progress report from State Governments.

In addition to above, the Special Area Programmes of Ministry of Tribal Affairs are monitored through District vigilance & monitoring committees (V&MCs) constituted by the Ministry of Rural Development for reviewing the implementation of Rural Development Programmes. Besides, the implementing agencies such as ITDPs have their own monitoring system.

The Ministry had also arranged for monitoring of the schemes implemented through NGOs through an independent outside agency, during 2009-10.